

**INCOME TAX APPELLATE TRIBUNAL, INDORE**

**CAUSE LIST OF DB BENCH FOR 07-SEPTEMBER-2026 (MONDAY)**

**BEFORE HON'BLE PARESH M. JOSHI, JUDICIAL MEMBER  
AND HON'BLE ARVIND SONI, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**WEBEX MEETING ID 26427961202, PASSWORD: DG2026, TIMIING 10:30AM**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                        | Remarks |
|-----|-------------------|-------------|------------------------------------------------------|---------|
| 1   | ITA 1035/IND/2025 | 2017-18     | [A] SUSHIL AJMERA                                    |         |
| 2   | ITA 1036/IND/2025 | 2017-18     | [D] RAM NIWAS CHOUDHARY                              |         |
| 3   | ITA 1037/IND/2025 | 2018-19     | [D] RAM NIWAS CHOUDHARY                              |         |
| 4   | ITA 1038/IND/2025 | 2017        | [D] MAA NARMADA AGROTECH AND INFRASTRUCTURES LIMITED |         |
| 5   | ITA 1039/IND/2025 | 2016-17     | [A] RAGHAV SETHI                                     |         |
| 6   | ITA 1040/IND/2025 | 2018-19     | [A] RAGHAV SETHI                                     |         |
| 7   | ITA 1043/IND/2025 | 2019-20     | [A] RAVI SUGANDHI                                    |         |
| 8   | ITA 1044/IND/2025 | 2012        | [D] ANAND TECKWANI                                   |         |
| 9   | ITA 1045/IND/2025 | 2013-14     | [D] ANAND TECKWANI                                   |         |
| 10  | ITA 1046/IND/2025 | 2014-15     | [D] ANAND TECKWANI                                   |         |
| 11  | ITA 697/IND/2025  | 2020-21     | [A] KOUSTUBH DAVE                                    |         |
| 12  | ITA 14/IND/2026   | 2017-2018   | [A] DMIC VIKRAM UDYOGPURI LIMITED                    |         |
| 13  | ITA 15/IND/2026   | 2017-2018   | [A] DMIC VIKRAM UDYOGPURI                            |         |
| 14  | ITA 202/IND/2026  | 2015-16     | [A] PRADEEP GYANANI                                  |         |
| 15  | ITA 239/IND/2026  | 2018-19     | [A] HARIPAL SINGH NAGI                               |         |

**Assistant Registrar**  
**03-Sep-2026**

**INCOME TAX APPELLATE TRIBUNAL, INDORE**

**CAUSE LIST OF DB BENCH FOR 08-SEPTEMBER-2026 (TUESDAY)**

**BEFORE HON'BLE PARESH M. JOSHI, JUDICIAL MEMBER  
AND HON'BLE ARVIND SONI, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**WEBEX MEETING ID 26427961202, PASSWORD: DG2026, TIMIING 10:30AM**

| Srl | Appeal Number    | Assmt. Year | Assessee Name                                     | Remarks |
|-----|------------------|-------------|---------------------------------------------------|---------|
| 1   | ITA 846/IND/2024 | NA          | [A] SOFTVISION EDUCATIONAL SOCIETY                |         |
| 2   | ITA 847/IND/2024 | NA          | [A] SOFTVISION EDUCATIONAL SOCIETY                |         |
| 3   | ITA 938/IND/2025 | 2018-19     | [A] NANDAN SINGH RAJPUT                           |         |
| 4   | ITA 935/IND/2025 | 2022-23     | [A] BANK EMPLOYEE CREDIT CO OPERATIVE SOCIETY LTD |         |
| 5   | ITA 557/IND/2026 | 2019-20     | [A] ROUNAK PAINT WORKS                            |         |
| 6   | ITA 531/IND/2026 | 2020-21     | [A] RAKESH TIWARI                                 |         |
| 7   | ITA 533/IND/2026 | 2021-22     | [A] RAKESH TIWARI                                 |         |
| 8   | ITA 537/IND/2026 | 2019-20     | [A] ARVIND TIWARI                                 |         |
| 9   | ITA 543/IND/2026 | 2019-20     | [A] KARAN SALUJA                                  |         |
| 10  | ITA 545/IND/2026 | 2019-20     | [A] TEJ KUNWAR                                    |         |
| 11  | ITA 547/IND/2026 | 2012-13     | [A] RITESH JAIN                                   |         |
| 12  | ITA 558/IND/2026 | 2017-2018   | [A] VALLABH MAHAJAN                               |         |
| 13  | ITA 181/IND/2026 | 2016-17     | [A] FLEXITUFF VENTURES INTERNATIONAL LIMITED      |         |
| 14  | ITA 231/IND/2026 | 2021-22     | [A] FLEXITUFF VENTURES INTERNATIONAL LIMITED      |         |
| 15  | ITA 784/IND/2026 | NA          | [A] SHRI DIGAMBAR JAIN SANRAKSHANI SABHA TRUST    |         |
| 16  | ITA 792/IND/2026 | NA          | [A] SHRI DIGAMBAR JAIN SIDDHA KSHETRA KUNDALGIRI  |         |

  
**Assistant Registrar**  
**03-Sep-2026**

**INCOME TAX APPELLATE TRIBUNAL, INDORE****CAUSE LIST OF DB BENCH FOR 09-SEPTEMBER-2026 (WEDNESDAY)****BEFORE HON'BLE PARESH M. JOSHI, JUDICIAL MEMBER  
AND HON'BLE ARVIND SONI, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX MEETING ID 26427961202, PASSWORD: DG2026, TIMIING 10:30AM**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                             | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------|---------|
| 1   | ITA 826/IND/2025  | 2018-19     | [A] LAXMI ENGINEERING INDUSTRIES (BHOPAL) PRIVATE LIMITED |         |
| 2   | ITA 827/IND/2025  | 2018-19     | [A] LAXMI ENGINEERING INDUSTRIES (BHOPAL) PRIVATE LIMITED |         |
| 3   | ITA 1066/IND/2025 | 2014-15     | [D] BHOPAL DUGDH SANGH SAKAHARI MARYADIT                  |         |
| 4   | ITA 1065/IND/2025 | 2012-13     | [D] BHOPAL DUGDH SANGH SAHAKARI MARYADIT                  |         |
| 5   | ITA 1067/IND/2025 | 2020-21     | [D] BHOPAL DUGDH SANGH SAHAKARI MARYADIT                  |         |
| 6   | ITA 1033/IND/2025 | 2023-24     | [A] RAJESH KUMAR CHOUDHARY                                |         |
| 7   | ITA 932/IND/2025  | 2018-19     | [D] ADIM JATI SEVA SAHKARI SAMITI MARYADIT KHANDARA       |         |
| 8   | ITA 1050/IND/2025 | 2016-17     | [A] M.P. STATE CIVIL SUPPLIES CORPORATION LIMITED         |         |
| 9   | ITA 1053/IND/2025 | 2016-17     | [A] M.P. STATE CIVIL SUPPLIES CORPORATION LIMITED         |         |
| 10  | ITA 1052/IND/2025 | 2009-10     | [A] DAULATRAM ENGINEERING SERVICES PVT LTD                |         |
| 11  | ITA 1054/IND/2025 | 2017        | [D] SILVER REALTIES AND INFRASTRUCTURE PRIVATE LIMITED    |         |
| 12  | ITA 1055/IND/2025 | 2020-21     | [A] SATYANARAYAN KAKANI                                   |         |
| 13  | ITA 1059/IND/2025 | 2010-11     | [A] SHYAM SUNDER BINDAL                                   |         |
| 14  | ITA 1060/IND/2025 | 2015-16     | [D] M P WAREHOUSING AND LOGISTICS CORPORATION             |         |
| 15  | ITA 1061/IND/2025 | 2021-22     | [A] SAMDAR                                                |         |
| 16  | ITA 737/IND/2025  | NIL         | [A] VEEKAB INDIA FOUNDATION                               |         |
| 17  | ITA 738/IND/2025  | NIL         | [A] VEEKAB INDIA FOUNDATION                               |         |

  
**Assistant Registrar**  
**03-Sep-2026**

**INCOME TAX APPELLATE TRIBUNAL, INDORE**

**CAUSE LIST OF DB BENCH FOR 10-SEPTEMBER-2026 (THURSDAY)**

**BEFORE HON'BLE PARESH M. JOSHI, JUDICIAL MEMBER  
AND HON'BLE ARVIND SONI, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**WEBEX MEETING ID 26427961202, PASSWORD: DG2026, TIMIING 10:30AM**

| Srl | Appeal Number    | Assmt. Year | Assessee Name                                                                                | Remarks |
|-----|------------------|-------------|----------------------------------------------------------------------------------------------|---------|
| 1   | ITA 864/IND/2025 | 2015-16     | [A] SUDHIR TEKRIWAL HUF                                                                      |         |
| 2   | ITA 862/IND/2025 | 2009-10     | [A] INDORE DEVELOPMENT AUTHORITY                                                             |         |
| 3   | ITA 863/IND/2025 | 2010-11     | [A] INDORE DEVELOPMENT AUTHORITY                                                             |         |
| 4   | ITA 650/IND/2025 | 2016-17     | [A] STAR DWELLINGS PRIVATE LIMITED                                                           |         |
| 5   | ITA 800/IND/2025 | 2022-23     | [D] SANDEEP KUMAR PAHADIA                                                                    |         |
| 6   | ITA 290/IND/2025 | 2017-18     | [A] M P INDUSTRIAL DEVELOPMENT CORPORATION LIMITED<br>FORMALLY KNOWN AS MPAKVN(UJJAIN) LTD   |         |
| 7   | ITA 291/IND/2025 | 2018-19     | [A] M P INDUSTRIAL DEVELOPMENT CORPORATION LIMITED<br>FORMERLY KNOWN AS MPAKVN ( UJJAIN) LTD |         |
| 8   | ITA 566/IND/2026 | 2014-15     | [A] ARVIND KANTILAL KATARIA HUF                                                              |         |
| 9   | ITA 560/IND/2026 | 2020-21     | [A] JAYPRAKASH SARIYA                                                                        |         |
| 10  | ITA 561/IND/2026 | 2016-17     | [A] YOGITA SURYWANSHI                                                                        |         |
| 11  | ITA 569/IND/2026 | 2014-15     | [A] SEWA SAHKARI SAMITI MARYADIT , BORDI                                                     |         |
| 12  | ITA 570/IND/2026 | 2010-2011   | [A] DINESH KUMAR SAXENA                                                                      |         |
| 13  | ITA 571/IND/2026 | 2017-18     | [A] JITENDRA LUDHIYANI                                                                       |         |
| 14  | ITA 249/IND/2026 | 2020-21     | [A] ABHISHEK TAPADIA                                                                         |         |
| 15  | ITA 559/IND/2026 | 2017-18     | [A] SWATI MALVIYA                                                                            |         |

  
**Assistant Registrar**  
**03-Sep-2026**

**INCOME TAX APPELLATE TRIBUNAL, INDORE**

**CAUSE LIST OF DB BENCH FOR 11-SEPTEMBER-2026 (FRIDAY)**

**BEFORE HON'BLE PARESH M. JOSHI, JUDICIAL MEMBER  
AND HON'BLE ARVIND SONI, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**WEBEX MEETING ID 26427961202, PASSWORD: DG2026, TIMIING 10:30AM**

| Srl | Appeal Number | Assmt.<br>Year | Assessee Name                                       | Remarks |
|-----|---------------|----------------|-----------------------------------------------------|---------|
| 1   | MA 2/IND/2026 | 2015-16        | [D] SAHARAYN UNIVERSAL MULTIPURPOSE SOCIETY LIMITED |         |

  
**Assistant Registrar**  
**03-Sep-2026**

**INCOME TAX APPELLATE TRIBUNAL, INDORE**

**CAUSE LIST OF  
SPECIAL CONSTITUTION  
FOR 11-SEPTEMBER-2026 (FRIDAY)**

**BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT**

| SPECIAL CONSTITUTION MATTERS |               |     |     |      |             |                       | Bench | Remarks |
|------------------------------|---------------|-----|-----|------|-------------|-----------------------|-------|---------|
| Srl                          | Appeal Number |     |     |      | Assmt. Year | Assessee              |       |         |
| 1                            | ITA           | 775 | Ind | 2025 | 2014-15     | [A] BASANTI BAI BARAD | DB    |         |

**03-Sep-2026**

  
Assistant Registrar